

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.22/94

Between:

Dt.20.3.97

1. M.Chandra Mohan
2. G.Surya Prakash
3. K.Revi
4. T.Grivas
5. N.Bala Raju
6. A.Balanarasinga Rao

Applicants

And

1. The Executive Engineer, Hyderabad Central Division, No.II, Central P.W.D., Kendriya Sadan, Sultan Bazar, Hyderabad.
2. The District Employment Officer, Hyderabad District, Hyderabad.

Respondents

Counsel for the Applicants ; Mr.D.P.Kali

Counsel for the Respondents ; Mr.N.R.Devraj, Sr.CGSC.

Mr. ~~P. Nabeen Rao~~ SC for A.P.CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

It is stated that the learned counsel for the applicants had expired. Hence issue notice today to the applicants for being present in the court or through their counsel at the time of next bearing which is fixed on 4.4.97. List it on 4.4.97.

P. Nabeen Rao
20.3.97
DEPUTY REGISTRAR(J)

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Copy to:

1. The Executive Engineer, Hyderabad Central Division No. II, Central P.W.D, Kendriya Sadan, Sultan Bazar, Hyderabad.
2. The District Employment Offices, Hyderabad District, Hyderabad.
3. One copy to Mr. D.P. Kali, Advocate, CAT, Hyderabad.
4. One copy to Mr. N.R. Devaraj, Sr. CGSC, CAT, Hyderabad.
5. One copy to Mr. ^{S. Naveen Rao} ~~R.K.R.K. Murthy~~, Advocate, CAT, Hyderabad.
6. One duplicate copy.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARMESHWAR:
M(J)

DATED: 20/3/97

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

B.A.No. 22/94 in

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED List it on 4-4-97
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

II COURT

YLKR

